

DIVISION BENCH

O-214

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1889(KB)2019
IVN.P (IBC)/29(KB)2023,
IA(I.B.C)/1542(KB)2022,
IA(I.B.C)/1214(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	PLY COM PRIVATE LIMITED VS NIPPON ALLOY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Ms. Manju Bhuteria, Adv.] For the Applicant in IVN.P (IBC)/29(KB)2023
Ms. Kishwar Rahman, Adv.]
Ms. Sristi Roy, Adv.]

Mr. Avishek Guha, Adv.] For South Indian Bank in IVN.P (IBC)/29(KB)2023
Mr. Ishaan Saha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Sanjib Mal, Adv.] For Corporate Debtor
Mr. Pushan Majumdar, Adv.]

Mr. Subodh Kr Agrawal, CA,] For the Liquidator
Ms. Pooja Agrawal, CS]

ORDER

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/1214(KB)2020
 - a. This IA has already been disposed of vide order dated 04th September, 2023. Registry is directed to take appropriate steps accordingly.

3. Ld. Professional appearing virtually on behalf of the liquidator states that he is travelling today. In view of this position, this matter is adjourned to **11.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)